

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: STATE LEVEL ORIENTATION PROGRAMME – Nomination of certain District and Sessions Judges who are presiding over the Family Courts to participate in the State Level Orientation Programme on the new features of the Guidelines Governing Adoption of Children, 2015 to be held on 20.02.2016 from 10.00 am to 5.00 pm at Tourism Plaza, Begumpet, Hyderabad – Relief Arrangements - **ORDERS – ISSUED.**

REF: 1. Letter No.3469/SARA/2015, dated 09.02.2016 from the Director, Department of Women Development & Child Welfare, Telangana.
2. High Court's letter ROC.No.445/SO/2016, dated 17.02.2016.

ORDER ROC.NO. 1163/2016-B.SPL., DATED: 18.02.2016

The High Court is pleased to pass the following Orders:

The following District and Sessions Judges, mentioned in column number 2, who are nominated to participate in the State Level Orientation Programme on the new features of the Guidelines Governing Adoption of Children, 2015 to be held on 20.02.2016 from 10.00 am to 5.00 pm at Tourism Plaza, Begumpet, Hyderabad, in the High Court's Letter 2nd cited, are hereby directed to handover charge of their post/s to the officers mentioned in column number 3 against their names, and proceed to attend the said programme.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR PROGRAMME
(1)	(2)	(3)
1.	Smt. Aruna Sarika, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.	I Addl. District and Sessions Judge, Adilabad.
2.	Sri G.Kanaka Sundar, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.	Special Judge for trail of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Khammam.
3.	Smt. Koka Radha Devi, Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar.	Special Judge for trail of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
4.	Sri B.Suresh, I Addl. District and Sessions Judge, Karimnagar FAC Judge, Family Court-cum-VI Addl. District and Sessions Judge, Karimnagar.	Prl. District and Sessions Judge, Karimnagar.
5.	Sri P.Uday Kumar, Judge, Family Court, Nizamabad.	Special Judge for trail of cases under SCs and STs (POA) Act, 1989-cum-VIII Addl. District and Sessions Judge, Nizamabad.
6.	Sri M.Santha Raju, Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy.	Special Judge for trail of cases under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Medak at Sangareddy.
7.	Smt. Mantri Ramakrishna Sunitha, I Addl. District and Sessions Judge, Nalgonda. FAC Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.	Chairman, L.R.A.T-cum-II Addl. District and Sessions Judge, Suryapet, Nalgonda District.

8.	Sri D.Chiranjeevulu, Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum- VII Addl. District and Sessions Judge, Warangal.
9.	Smt. Ch.Santha Kumari, Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.	II Addl. Chief Judge, City Civil Court, Hyderabad.
10.	Sri Nimma Narayana, Judge, Additional Family Court, City Civil Court, Hyderabad.	
11.	Smt. G.Radha Rani, Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Secunderabad.	I Addl. Chief Judge, City Civil Court, Secunderabad.
12.	Sri K.Ramesh, Judge, Family Court, Rangareddy District at L.B.Nagar.	IV Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.

The officers mentioned in column number 3, will be in full additional charge of the post/s mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said programme on 20.02.2016 at Hyderabad.

On return from the above said programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.


REGISTRAR (VIGILANCE)

To

1. The officers.
 2. The incharge officers.
 3. The Central Project Coordinator, High Court of Judicature at Hyderabad
(with a request to direct the concerned to upload the proceedings in the High
Court's website).
 4. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
 5. The Chief Judge, City Civil Court, Hyderabad.
 6. The Metropolitan Sessions Judge, Hyderabad.
 7. **THE PRL. DISTRICT AND SESSIONS JUDGES:** Adilabad, Khammam,
Mahabubnagar, Karimnagar, Nizamabad, Medak at Sangareddy, Nalgonda,
Warangal and Rangareddy District at L.B.Nagar.
 8. **THE DISTRICT TREASURY OFFICERS:** Adilabad, Khammam, Mahabubnagar,
Karimnagar, Nizamabad, Medak at Sangareddy, Nalgonda, Warangal and
Rangareddy District at Nampally, Hyderabad.
 9. **THE SECTION OFFICERS:** Accounts Section, B.Section, Computer Section,
D-Budget Section, E-Section, O.P.Cell, Special Officers Section, Vigilance Cell and
Work Review Cell, High Court of Judicature at Hyderabad.
- +Spare.